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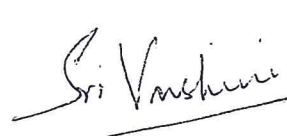


NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/90/2017
NAME OF THE PETITIONER(S) : MEDICI HOLDINGS LTD
NAME OF THE RESPONDENT(S) : PHOTON INFOTECH PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

- | | | | |
|----|---|--------------------------|---|
| 1) | MR. R. MURARI
(SR. ADV)
FOR P. RAJ KUMAR
SHARMA
NARSHINI
KAM | COUNSEL FOR
APPLICANT |  |
| 2) | Varshini
For. V. Mahesh | Counsel for
R-9 |  |
| 3) | Pawan Thakath | Counsel for R1 to
R5 |  |
| 4) | B. Pragasanth
FOR
UNWORTHY. | Counsel for R6 to R8 |  |

ORDER

Counsel for the Applicant present. Counsel for R1 to R5 present. Counsel for R6, R7 and R8 present. Counsel for R9 present. Heard submissions made by the Counsel for the Applicant. Counsel for Respondents prayed time for reply submissions. At request, time is enlarged. Put up on **29.08.2017 at 10.30 A.M.**

(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)